

In The Central Administrative Tribunal

ALLAHABAD BENCH

1 : ORDER - SHEET : 1

Application No.... 1245/93 of 199

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry	Orders of the Tribunal
	<u>31.7.2000</u> Hon. Mr. S.K.I. Naqvi, JM Hon. Mr. M.P. Singh, AM No one for the respondents. Sri C.P. Gupta proxy to Sri Anand Kumar mentions that the applicant does not want to prosecute the matter, hence, it may be dismissed as not pressed. No reasons to deny the request. The OA is dismissed as not pressed accordingly. AM JM /neelam/